

as earnest money at the time of land allotment earlier and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) The Delhi Development Authority has reported that four Cooperative Group Housing Societies had represented that their money which was lying with the Parishad Bank may be adjusted against the demanded cost of land. These Societies are (i) Dabas CGHS (ii) Ashoka Enclave (iii) Priyadarshini CGHS and (iv) Veg Sanchar Vihar. Their requests have been rejected because under the rules, the allotment can be made only to those Societies who deposit the demanded amount equivalent to 35% of the cost of land within the stipulated period.

(c) and (d). No, Sir, as there is no such provision in the Rules.

Additional Assistance by HUDCO

2741. SHRI SULTAN SALAHUDDIN OWAISI : Will the PRIME MINISTER be pleased to state :

(a) whether a proposal for sanction of additional assistance of Rs.65 crores from HUDCO for implementation of housing programme under EWS was sent by Andhra Pradesh Government during 1995-96;

(b) if so, the details thereof

(c) whether HUDCO has agreed to provide additional funds, and

(d) if so, the time by which the funds are likely to be released by HUDCO?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) The State Government made a request to HUDCO in October, 1995 to provide increased loan assistance of Rs. 65 crores during 1995-96 to meet their requirement of construction of 2,05,008 houses for weaker section in rural areas.

(c) HUDCO could not meet the requirement of State Government fully because State-wise loan allocation had already been decided by that time according to area/population, demand and performance of State Agencies. On that basis HUDCO had allocated Rs.12.35 crores under EWS (Rural) during 1995,96. However, HUDCO had agreed to permit the State Government to utilise Rs.19.00 crores earmarked for LIG, for the EWS (Rural) schemes, provided the State Government bears the burden of difference of interest rate between EWS

and LIG. Thus a total amount of Rs.31.35 crores was made available to the State Government by HUDCO for EWS (Rural) schemes.

(d) The entire amount of Rs.31.35 crores has been released by HUDCO by the end of March, 1996.

[Translation]

Sanctioned Posts of OBC

2742. SHRI JAGDAMBI PRASAD YADAV : Will the PRIME MINISTER be pleased to state :

(a) the grade-wise number of sanctioned posts in the different Ministries/departments/other sub-ordinate offices of the Government of India and the number of posts out of these held by the OBC officers recruited through open examinations and appointed under general category.

(b) the number of OBC officers/employees appointed till 31st July, 1996 after the implementation of the new reservation policy.

(c) whether the complaints have been received regarding non-filling up of these posts reserved for OBC candidates, and

(d) if so, the steps proposed to be taken by the Government to fill-up the posts reserved for the OBC candidates?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) The information is not being centrally maintained.

(b) Keeping in view the high priority accorded by the Government to successful implementation of the decision regarding 27% reservation for members of the other backward classes, it was stressed on the Ministries/Departments that date relating to their recruitment in a particular year should be available soon after the year is over. As per information received from 24 of the 65 Ministries/Departments, 7160 candidates belonging to other backward classes have been appointed upto 31.12.95.

(c) No such instance has come to the notice of this Department.

(d) Does not arise.

Rural Artisans

2743. DR. VALLABHABHAI KATHIRIA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the schemes formulated/implemented for the upliftment of rural artisans so far.